

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 2160**

TO BE ANSWERED ON THE 11TH MARCH, 2026/ PHALGUNA 20, 1947 (SAKA)

BORDER AREA DEVELOPMENT SCHEME

**2160 # SHRI SURENDRA SINGH NAGAR:
SMT. SEEMA DWIVEDI:
SMT. REKHA SHARMA:**

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of infrastructure projects being implemented in the border area villages;**
- (b) whether any livelihood-centric scheme exists for communities residing in border areas; and**
- (c) the progress made so far regarding the establishment of integrated check posts for cross-border trade?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) to (b)

Government approved the Vibrant Villages Programme-I (VVP-I) for comprehensive development of select villages in 46 blocks abutting northern border in 19 districts of Arunachal Pradesh, Himachal Pradesh, Ladakh (UT), Sikkim, and Uttarakhand.

Since inception of the VVP-I, total 2662 works/projects of ₹1161.81 Crore have been sanctioned under VVP-I, MHA and under convergence by various Ministries/Department including livelihood generation, village infrastructure,

health infrastructure, way side amenities, path ways, multipurpose hall, renewable source of energy, tourism, animal husbandry & dairying, agriculture & allied activities, on grid power supply, school infrastructure, skilling, anganwadi centres and fisheries etc.

112 roads and 35 LSBs worth ₹2513.35 crore to connect 135 unconnected villages in Arunachal Pradesh, Sikkim and Uttarakhand have been sanctioned under VVP-I to enhance connectivity and boost tourism.

Under Border Area Development Programme, 38715 projects of estimated cost ₹7935.05 crore have been completed in 16 States and 2 UTs in various sectors including livelihood projects.

Further, Government of India has approved the Vibrant Villages Programme-II (VVP-II) as a Central Sector Scheme with a financial outlay of ₹6839 crores till the FY 2028-29 for comprehensive development of select villages located in blocks abutting international land borders (ILBs), other than the Northern Border already covered under VVP-I for assimilation of the border population with the nation, creating better living conditions and adequate livelihood opportunities, and wean away the border population from inimical activities.

(c) LPAI has developed and operationalised 15 ICPs along International

Borders for trade and passenger movement, details of which are as under:-

Sl. No.	Location	State	International Border	Date of Operationalization
1	Attari	Punjab	India-Pakistan	13.04.2012
2	Agartala	Tripura	India-Bangladesh	17.11.2013
3	Petrapole	West Bengal	India-Bangladesh	12.02.2016
4	Raxaul	Bihar	India-Nepal	03.06.2016
5	Jogbani	Bihar	India-Nepal	15.11.2016
6	Moreh	Manipur	India-Myanmar	15.03.2018
7	PTB (Dera Baba Nanak)	Punjab	India-Pakistan	09.11.2019
8	Sutarkandi	Assam	India-Bangladesh	07.09.2019
9	Srimantpur	Tripura	India-Bangladesh	05.09.2020
10	Dawki	Meghalaya	India-Bangladesh	04.05.2023
11	Rupaidiha	UP	Indo-Nepal	01.06.2023
12.	Sabroom	Tripura	India-Bangladesh	09.03.2024 (Date of inauguration)
13.	Darranga	Assam	India-Bhutan	08.08.2024 (taken over by LPAI)
14.	Mankachar	Assam	India-Bangladesh	03.09.2024 (taken over by LPAI)
15.	Golakganj	Assam	India-Bangladesh	03.09.2024 (taken over by LPAI)
